

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 261 OF 2016 &
IA NO. 546 OF 2016**

Dated: 12th February 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

SEI Kathiravan Power Pvt. Ltd.

.... Appellant(s)

Vs.

TANGEDCO & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & 2
Mr. Sethu Ramalingam for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I. J. Kapoor)
Technical Member**